



\$~S1 to S16 IN THE HIGH COURT OF DELHI AT NEW DELHI 1 W.P.(C) 13927/2024 +SEEMA SAPRAPetitioner Petitioner in Person Through: versus **DELHI HIGH COURT THROUGH** THE REGISTRAR GENERALRespondent Ms Pratima N. Lakra, CGSC with Through: Chandan Prajapati, Advocate for R-1. Mr Shashank Garg, CGSC with Ms Aradhya Chaturvedi and Ms Avika Jaini, Advocates W.P. (C) No. 14397/2024Petitioner SEEMA SAPRA Petitioner in Person. Through: versus GENERAL ELECTRIC COMPANY NOW OPERATING AS GE AEROSPACE AND ORS. Respondents Through: CONT.CAS(CRL) 3/2012 COURT ON ITS OWN MOTIONPetitioner

versus

Through:

SEEMA SAPRARespondent

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Through:



4 CONT.CAS(C) 557/2024 SEEMA SAPRAPetitioner Petitioner in Person Through: versus PRANAV TAYAL IPS AGMUT 2011Respondent Mr Jitender Kumar, SI, Special Cell. Through: 5 CONT.CAS(C) 558/2024 +SEEMA SAPRAPetitioner Petitioner in Person Through: versus INSPECTOR SAHDEV KUMAR RANARespondent Ms Anubha Bhardwaj, CGSC for Through: respondent No.10. 6 CONT.CAS(C) 559/2024 +SEEMA SAPRAPetitioner Petitioner in Person Through: versus

Petitioner in Person

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+ CONT.CAS(C) 560/2024

SEEMA SAPRAPetitioner

Through: Petitioner in Person

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SUB-INSPECTOR CHETAN RANA

Through:

....Respondent





versus

8 +	MANOJ C. IPS A	GMUT 2011 Through:		Respondent
	CONT.CAS(C) 50	51/2024		
	SEEMA SAPRA			Petitioner
		Through:	Petitioner in Person	1
		versus		
9	ADDITIONAL DCP ALOK KUMAR DANIPS 2010Respondent Through:			
	CONT.CAS(C) 720/2024			
	SEEMA SAPRA			Petitioner
		Through:	Petitioner in Person	1
		versus		
10 +	ROHIT MEENA	IPS AGMUT Through:	2012	Respondent
	CONT.CAS(C) 72	21/2024		
	SEEMA SAPRA			Petitioner
		Through:	Petitioner in Person	1
		versus		
11 +	DEVESH KUMA	R MAHLA I Through:	PS AGMUT 2012	Respondent
	CONT.CAS(C) 89	97/2024		
	SEEMA SAPRA			Petitioner

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Through: Petitioner in Person

versus

KANWAL JEET ARORA, AN OFFICER OF DHJSRespondent

Through: Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini, Advocates.

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+ CONT.CAS(C) 1177/2024

SEEMA SAPRA

....Petitioner

Through: Petitioner in Person

versus

AMIT KAUSHIK DANIPS 2010

....Respondent

Through:

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+ W.P.(C) 13604/2023 & CM APPL. 54952/2023, CM APPL. 56683/2023, CM APPL. 56684/2023, CM APPL. 57150/2023, CM APPL. 58182/2023, CM APPL. 59187/2023, CM APPL. 62254/2023, CM APPL. 17491/2024, CM APPL. 18558/2024.

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

CP, MR. SANJAY ARORA AND ORS.

....Respondents

Through:

Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini, Advocates for R-7.

Mr Piyush Beriwal, Advocate.

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+ W.P.(C) 11618/2024

SEEMA SAPRA

.....Petitioner

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Through: Petitioner in Person

versus

AMIT KAUSHIK DANIPS 2010 AND ORSRespondents

Through: Ms Pratima N. Lakra, CGSC with Mr

Chandan Prajapati, Advocates for R-1 Mr Shashank Garg, CGSC with Ms Aradhya Chaturvedi and Ms Avika

Jaini, Advocates for R-9.

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+ W.P.(C) 5565/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

DELHI HIGH COURT THROUGH THE REGISTRAR GENERAL

....Respondents

Through: Mr Shashank Garg, CGSC with Ms

Aradhya Chaturvedi and Ms Avika

Jaini, Advocates

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+ W.P.(C) 11164/2024

SEEMA SAPRA

.....Petitioner

Through: Petitioner in Person

versus

USHA RANGNANI IPS AGMUT 2011 AND ORS.Respondents

Through: Ms. Radhika Bishwajit Dubey, CGSC

with Ms. Drishti Rawal, Ms Gurleen Kaur and Mr Karan Khetani,

Advocates for R-5.

Mr Shashank Garg, CGSC with Ms

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Aradhya Chaturvedi and Ms Avika Jaini, Advocates for R-9.

CORAM: HON'BLE MR. JUSTICE AMIT BANSAL HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER 16.10.2024

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- 1. The Special Division Bench did not assemble today as Neena Bansal Krishna, J., is on leave.
- 2. List all the above-captioned matters on 23rd October, 2024 at 2:30 P.M.

BY ORDER

(COURT MASTER)

OCTOBER 16, 2024

rt